HIGH COURT OF CHHATTISGARH, BILASPUR NOTIFICATION

No. <u>286 (Mis)</u>/ I-7-8/2025

Bilaspur, dated 30 August, 2025

In partial modification of the Calendar of High Court of Chhattisgarh, Bilaspur for the year 2025, **27.09.2025 (Saturday)** is declared holiday for the High Court & Registry of this High Court on account of "Silver Jubilee Celebration of High Court of Chhattisgarh, Bilaspur".

By order of Hon'ble the High Court

Sd/-(Mansoor Ahmed) I/C Registrar General

Endt. No. 17672 / I-7-8/2025

Bilaspur, dated 30 August, 2025

Copy forwarded to: -

- 1. J.R.- cum- Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 2. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 3. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 4. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 5. Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, for kind information of Her Ladyship.
- 6. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 7. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 8. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 9. Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 10. Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 11. Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 12. Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.

- 13. Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 14. Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 15. Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 16. Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 17. P.S. to the Registrar General, High Court of Chhattisgarh, Bilaspur,
- 18. The Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, Atal Nagar, Nava Raipur for information.
- 19. Secretary General, Supreme Court of India, New Delhi, for information.
- 20. The Registrar General / Registrar, (1) High Court of Madhya Pradesh at Jabalpur / (2) High Court of Kerala at Erankulam / (3) Madras High Court at Madras / (4) High Court of Karnataka at Banglore / (5) High Court for the State Telangana at Hyderabad / (6) High Court of Orissa at Cuttack / (7) Bombay High Court at Mumbai / (8) High Court of Rajasthan at Jodhpur / (9) High Court of Punjab & Haryana at Chandigarh / (10) High Court of Delhi at New Delhi / (11) High Court of Jammu & Kashmir at Jammu / (12) Allahabad High Court at Allahabad / (13) Calcutta High Court at Calcutta / (14) Gauhati High Court at Guwahati / (15) High Court of Sikkim at Gangtok / (16) High Court of Uttarkhand at Nainital / (17) High Court of Jharkhand at Ranchi / (18) Patna High Court at Patna / (19) High Court of Gujrat at Ahmedabad / (20) High Court of Himachal Pradesh at Shimla / (21) High Court of Manipur at Imphal / (22) High Court of Meghalya at Shilong / (23) High Court of Tripura at Agartala/ (24) High Court of Andhra Pradesh at Amaravati,
- 21. Director (C.S.J.A.), High Court of Chhattisgarh, Bilaspur,
- 22. Registrar (Vig./ I.& E./ Judl./S & A cell), High Court of Chhattisgarh, Bilaspur,
- 23. Registrar (Computerization)-Cum-C.P.C., High Court of Chhattisgarh, Bilaspur with a request to get the same be uploaded in the website of this High Court.
- 24. The Joint Secretary to Government of India, Ministry of Law & Justice & Company Affairs (Department of Justice), Jaisalmer House, Mansingh Road, New Delhi.
- 25. District & Sessions Judge, (1)Bastar at Jagdalpur / (2)Bilaspur / (3)Durg/(4) Raigarh/ (5) Raipur/ (6)Rajnandgaon / (7)Surguja at Ambikapur/ (8)Janjgir-Champa/ (9)Korba/ (10) Jashpur at Jashpurnagar/ (11) Kawardha/(12)Dhamtari/ (13)Mahasamund/ (14)Uttar Bastar at Kanker/ (15) Koria at Baikunthpur/ (16) Dakshin Bastar at Dantewara/ (17) Baloda- Bazar/(18) Balod/ (19) Bemetara/ (20) Surajpur/ (21) Kondagaon/ (22) Mungeli, (23) Ramanujganj, Chhattisgarh.,
- 26. Principal Judge/Judge, Family Court,(1)Jagdalpur/(2)Bilaspur/(3) Durg/ (4)Raigarh/ (5) Raipur/ (6) Rajnandgaon/ (7)Surguja at Ambikapur/ (8) Janjgir Champa/ (9) Korba/ (10) Jashpur at Jashpur Nagar/(11) Kabirdham (Kawardha)/ (12) Dhamtari/ (13) Mahasamund/(14)Kanker/ (15) Manendragarh / (16) Bemetara/ (17) Baloda-Bazar/(18) Surajpur/(19) Balod/ (20) Kondagaon, Chhattisgarh,
- 27. The Special Judge, (1) Bastar at Jagdalpur/ (2) Bilaspur/ (3) Durg/(4) Raigarh/(5) Raipur/ (6) Rajnandgaon/ (7) Surguja at Ambikapur/ (8) Janjgir-Champa/(9)

- Korba/ (10) Jashpur at Jashpur Nagar / (11) Koria at Baikunthpur, Chhattisgarh.,
- 28. Judge, Commercial Court, Atal Nagar, Raipur, Chhattisgarh
- 29. Member Judge, Industrial Court, Raipur, Chhattisgarh,
- 30. Labour Judge, Labour Court, Baloda-Bazar/ Bastar (Jagdalpur)/ Bilaspur/ Dhamtari/ Durg/ Janjgir/ Korba/ Manendragarh/ Mahasamund /Raigarh/ Raipur No.01/ Raipur No.02/ Rajnandgaon/ Ambikapur Chhattisgarh,
- 31. Registrar (Establishment), High Court of Chhattisagh, Bilaspur,
- 32. Additional Registrar (Judl. & Classi./ Admn.), High Court of Chhattisgarh, Bilaspur,
- 33. The Advocate General, State of Chhattisgarh, High Court Campus, Bilaspur,
- 34. O.S.D., High Court of Chhattisgarh, Bilaspur,
- 35. Member Secretary, Chhattisgarh State Legal Services Authority, Bilaspur,
- 36. Secretary, High Court Legal Services Committee, High Court Campus, Bilaspur,
- 37. Accountant General, Zero Point, Baloda Bazar Road, Raipur,
- 38. Chairman, State Bar Council of Chhattisgarh, High Court Campus, Bilaspur,
- 39. President, High Court Bar Association, High Court Campus, Bilaspur,
- 40. All Registrars (M)/All Joint Registrars (M), High Court of Chhattisgarh, Bilaspur,
- 41. All Additional Registrars (M)/Budget Officer, High Court of Chhattisgarh, Bilaspur,
- 42. All Deputy Registrars/Accounts Officer/ Senior Court Manager/Senior Librarian, High Court of Chhattisgarh, Bilaspur,
- 43. All Assistant Registrars/Assistant Registrar (IT)/Computer Programmers, High Court of Chhattisgarh, Bilaspur,
- 44. Section Officer/Section In-charge [Accounts / Budget / Cash / Cause List / Central Filing / Checker / Civil / Complaint / Confidential / Copying / Criminal / S. & A. Cell/ District Establishment / Establishment / H.C.E.R.Cell / Paper Book & Inspection / Pension & Pay Fixation / Protocol / Receipt & Despatch / Record Room-(Adm. / Civil / Criminal / Writ) / Stationary / S.C. / S.W. / Works / Writ/ I.L.R,/ Juvenile Justice Cell/SCMS Cell/Scanning & Digitization Cell], Court Officer, Mediation Section, High Court of Chhattisgarh, Bilaspur,

for information and necessary action.

(Mansoor Ahmed)

I/C Registrar General